

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 690/2018; MA 692/2018
IN CP (IB)-1399/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **BANK OF INDIA**

v/s.

MANDHANA INDUSTRIES LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

16. MA 690/2018; MA 692/2018 IN CP (IB)-1399/MB/2017

Heard both the parties. MA 811 of 2018 and MA 692 of 2018 are reserved for Orders. List MA 690 of 2018 for hearing on 28.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)